

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** :TCP/9/2016

**NAME OF THE PETITIONER(S)** :Shri Chava Bharat Kumar

**NAME OF THE RESPONDENT(S)** :Spanish Millstream Leather Private Limited and 3 others

**UNDER SECTION** :397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1) K. RAMASAMY & *Counsel for Petitioner* G. V. MOHAN KUMAR *G. V. M*

**ORDER**

Shri G V Mohan Kumar, counsel for petitioner present and filed an affidavit showing proof of notice to the respondents by way of newspaper publication as directed by the Bench on the last date of hearing. The same is taken on record. On perusal of the same, this Bench is satisfied that service of notice on the respondents is held sufficient. R1 to R4 called absent. No representation. In the circumstances they are proceeded ex parte. The matter is posted for final hearing. Put up on **09.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)